

HIGH COURT OF DELHI
Shershah Road, New Delhi

No. _____/DHC/Gaz./G-3/2022

Dated:

From: The Registrar General,
High Court of Delhi,
New Delhi.

To The Chief Executive Officer,
Indian Cyber Crime Coordination Centre (14C),
CIS Division, Ministry of Home Affairs, Govt. of India,
5th Floor, NDCC-II Building, Jai Singh Road,
New Delhi- 110001.

Sub: Training to Judicial Officers on "Cyber Security and Digital Forensics Investigation" by 14C, MHA.

Sir,

(16) I am directed to refer to your DO No. 22003/12/2021-14C (Part-I) dated 30.11.2022, on the above subject, and to say that Hon'ble the Chief Justice has been pleased to nominate Ms. Archana Beniwal, Chief Metropolitan Magistrate, South-West District, Dwarka Courts, Delhi, Mr. Jitendra Pratap Singh, Chief Metropolitan Magistrate, East District, Karkardooma Courts, Delhi, Mr. Sanjay Sharma-II, ASJ, Central District, Tis Hazari Courts, Delhi and Ms. Kiran Bansal, ASJ, Shahdara District, Karkardooma Courts, Delhi for five days residential training program on "Cyber Security Investigation" scheduled to be held from 05.12.2022 to 09.12.2022 at Sardar Vallabhbhai Patel National Police Academy (SVPNPA), Hyderabad.

Yours Sincerely

(Vinay Sharma)
Assistant Registrar (Gaz.-IB)
for Registrar General

6815-6816
No. _____/DHC/Gaz./G-3/2022

Dated: 3/12/2022

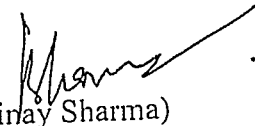
1. Copy forwarded to the followings with the request to inform Judicial Officer under their respective control accordingly:-
 - i. The Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
 - ii. The Principal District & Sessions Judge, East District, Karkardooma Courts, Delhi.
 - iii. The Principal District & Sessions Judge, South-West District, Dwarka Courts, Delhi.

Judl. Sr. URGENT

03.30/0 PM

3/12/22

- iv. The Principal District & Sessions Judge, Shahdara District, Karkardooma Courts, Delhi.
2. Copy forwarded to the following for information and necessary action:-
- i. The Member (Human Resources), e-Committee, 801, Additional Building Complex, Supreme Court of India, New Delhi-110001.
 - ii. The Assistant Professor, Head Training, Indian Cyber Crime Coordination Centre, (CIS Division), Ministry of Home Affairs, 5th Floor, NDCC-II Building, Jai Singh Road, New Delhi-110001.


(Viray Sharma)
Assistant Registrar (Gaz.-IB)

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

No. 90731-736 Misc/Trng/Gaz./2022 Dated, Delhi the 03 DEC 2022

Copy forwarded along with its enclosures to the following for information and necessary action:-

- 1) Mr. Sanjay Sharma-II, Ld. ASJ, Central District, Tis Hazari Court, Delhi.
- 2) The DDO, Accounts Branch, Tis Hazari Court, Delhi.
- 3) The P.S to Ld. Principal District & Sessions Judge (Hqs), Delhi.
- 4) The Website Committee, English/Hindi, Tis Hazari Court, Delhi.
- 5) The Layers for uploading the same.

(Girish Kathpalia)
Principal District & Sessions Judge(Hqs)
Delhi